

**Presence of chemicals in Cold drinks**

†1796. SHRI RAMDAS ATHAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether various types of chemicals and other compound matters are used in Pepsi Cola, Coca Cola and in similar cold drinks;
- (b) if so, the names of these chemicals and their quantity;
- (c) whether such materials used in these cold drinks are vary harmful for health; and
- (d) whether all chemicals and compound materials used in these cold drinks have been tested?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) to (d) The Food Business Operates are obliged to manufacture their products in conformity with the standards prescribed under the Food Safety and Standards Act, 2006 in terms of Section 26 of the FSS Act, 2006. The products mentioned in the question are covered under the Non-alcoholic Carbonated Beverages category, for which Standards have been prescribed under sub- regulation 2.10.6 (1) of Food Safety and Standards (Food Product Standards & Food Additives) Regulation, 2011. The food product are tested and analyzed for parameters as prescribed in the said Regulation.

**Blood Banks in the country**

1797.SHRIMATI SASIKALA PUSHPA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of blood banks functioning in the country, as on date, Statewise;
- (b) whether it is a fact that there are a large number of districts without even a single blood bank;
- (c) if so, the details of such districts, State-wise; and
- (d) the steps taken by Government to have at least one blood bank in each district of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK) : (a) The list of blood banks as per information submitted by DCG(I) is given in the Statement-I (*See* below).

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†Original notice of the question was received in Hindi.

(b) and (c) Out of total of 675 districts in the country, 76 districts do not have a blood bank. Of these, blood storage centres are functioning at 10 districts and 23 districts are awaiting blood bank license. The details of such districts, State-wise is given in the Statement-II (*See below*).

(d) Public health is a state subject. Under the National Health Mission, states are being supported to strengthen their health care system including for setting up of blood banks and blood storage centers with a focus on underserved areas of the country, based on the proposals received from the States/UTs.

**Statement-I**

*List of licensed blood banks in India \* (February, 2015)*

Sl. No.	Name of State	Public including Govt. Blood Banks	Private including charitable trust Blood Bank	Total
1	2	3	4	5
1.	Andaman and Nicobar Islands	02	01	03
2.	Andhra Pradesh	32	89	121
3.	Arunachal Pradesh **	07	01	08
4.	Assam	36	26	62
5.	Bihar **	33	31	64
6.	Chandigarh	03	01	04
7.	Chhattisgarh	20	29	49
8.	Dadra and Nagar Haveli	-	01	01
9.	Daman and Diu	01	-	01
10.	NCT of Delhi	22	47	69
11.	Goa	03	02	05
12.	Gujarat	27	107	134
13.	Haryana	26	50	76
14.	Himachal Pradesh	16	02	18
15.	Jammu and Kashmir	27	03	30
16.	Jharkhand	25	20	45

1	2	3	4	5
17.	Karnataka	40	146	186
18.	Kerala	42	132	174
19.	Lakshadweep	01	00	01
20.	Madhya Pradesh **	59	83	142
21.	Maharashtra **	74	235	309
22.	Manipur	04	01	05
23.	Meghalaya	05	02	07
24.	Mizoram **	07	02	09
25.	Nagaland **	05	-	05
26.	Odisha **	67	19	86
27.	Pondicherry	03	09	12
28.	Punjab	48	51	99
29.	Rajasthan **	48	47	95
30.	Sikkim	02	01	03
31.	Tamil Nadu	100	190	190
32.	Telangana **	29	102	131
33.	Tripura	06	02	08
34.	Uttar Pradesh **	100	142	242
35.	Uttarkhand	19	08	27
36.	West Bengal	76	38	114
TOTAL		1015	1620	2635

\*\*\* Data up to July 2014

**Statement-II**

*Districts without blood bank in India State / UT-wise*

Sl.No	State	District
1.	Uttar Pradesh (4)	Amethi
		Hapur
		Shamli

Sl.No	State	District
		Sambhal
2.	Jharkhand (8)	Chatra
		Pakur
		Godda
		Jamtara
		Khunti
		Ramgarh
		Seraikela-Kharsawan
3.	Uttarakhand (4)	Bageswar
		Rudraprayag
		Tehri
		Champawat
4	Madhya Pradesh (2)	Anoopur
		Ashok Nagar
5	Karnataka (3)	Gadag
		Ramnagar
		Yadgiri
6	Assam (4)	Baksa
		Udalguri
		Chirang
		Kamrup
7.	Manipur (5)	Senapati
		Bishnupur
		Ukhrul
		Chandel
		Tamenglong
8.	Meghalaya (8)	West Khasi Hills
		South West Khasi Hills

Sl.No	State	District
		East Jaintia Hills
		Ri Bhoi
		East Garo Hills
		South West Garo Hills
		North Garo Hills
		South Garo Hills
9.	Arunachal Pradesh (5)	West Kameng
		Kurung Kumey
		Dibang Valley
		Anjaw
		Tirap
10	Nagaland (3)	Peren
		Kiphire
		Longlen
11.	Sikkim (2)	West Sikkim
		North Sikkim
12	Tripura (3)	Sepahijala
		Khowai
		South Tripura
13.	Bihar (6)	Sadar Hospital, Arwal
		Sadar Hospital, Araria
		Sadar Hospital Banka
		Sadar Hospital Supaul
		Sadar Hospital Sheohar
		Sadar Hospital Motihari (East Champaran)
14	Tamil Nadu (1)	Ariyalur
15	Chhattisgarh (14)	Raipur

Sl.No	State	District
		Jashpur
		Janjgir
		Gariyaband
		Balod
		Bemetara
		Surajpur
		Balrampur
		Mungeli
		Bijapur
		Kondagaon
		Narayanpur
		Sukma
		Baloda Bazar
16.	Gujarat (4)	Mahisagar
		Chotta Udaipur
		Narmada
		Dang
	Himachal Pradesh (1)	Lahaul and Spiti

**Emergency facilities in CGHS dispensaries**

†1798. SHRI NARENDRA KUMAR KASHYAP : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the medicines needed in emergency cases are available in CGHS dispensaries throughout the country; if so, the details thereof;

(b) whether Government has received complaints regarding shortage of medicines in CGHS dispensaries in various States/ Union Territories including Delhi and if so, the State-wise and the Union Territory wise details thereof for each of the last three years and the current year; and

†Original notice of the question was received in Hindi.